



भारत सरकार
रेल मंत्रालय, (रेलवे बोर्ड)
नई दिल्ली-११० ००९
GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
(RAILWAY BOARD)
NEW DELHI-110001

No.2011/TG-V/11/14.

dated. 22.09.2011

Office Memorandum

Sub: Recommendation of the report on Prevention of atrocities against Scheduled Castes by Shri.K.B.Saxena, Checking corrupt practices of railway staff/Railway Protection Force and other harassment to migratory labour while travelling in trains.

The undersigned is directed to refer to D.O.letter No.20/1/2004-PRP&P dated 4.5.2011 regarding recommendation relating to Ministry of Railways from the report on "Prevention of Atrocities against Scheduled Castes" by Sh.K.B.Saxena, IAS (Retd).

2. Regarding implementation of the recommendation of the aforementioned report, it is stated that on Indian Railways, a definite system already exists to prevent corrupt practices and other harassment to migratory labour while travelling in trains, by ticket checking staff. Frequent/surprise checks are conducted by Anti-Fraud Squad/Other Squads on the functioning of train manning staff. Strict action is taken against the staff, if found involved in malpractices. Moreover, as and when complaints are received against the staff, the same are investigated and suitable action is taken in case the same is substantiated.

3. Further, it is submitted that special trains are run and extra coaches are attached for clearance of extra passenger traffic during peak seasons, festivals, special events keeping in view of the pattern of traffic, operational feasibility and availability of resources.

4. On the issue of reported corrupt practices by Railway Protection Force, it is clarified that on receipt of complaints against Railway Protection Force Staff/Officials for being involved in corrupt practices, a departmental enquiry is conducted and appropriate departmental action under Disciplinary and Appeal Rules is taken against the staff/officer if the allegation is proved.

5. In addition to Departmental checks conducted by the executive, Railway Vigilance also conducts preventive checks and complaint based checks to prevent malpractices related to corruption/extortion of money and staff found involved in such malpractices, are taken up under Disciplinary and Appeal Rules.

(A.Madhukumar Reddy)
Executive Director (Passenger Marketing)
Railway Board

Justice K.G.Balakrishna,
Chairperson,
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